

SEVENHILLS HEALTHCARE PRIVATE LIMITED
List of Creditors - 29 September 2020 (Version 8)
Category: Creditors other than Financial Creditors and Operational Creditors

S.NO.	Name of Creditor	Amount Claimed (INR)	Amount Admitted (INR)	Amount Not Admitted (INR)	Amount - Verification Ongoing (INR)	Note Reference
1	A S & ASSOCIATES	4,54,300		4,54,300		Note 5.3
2	A.M FURNITURE	10,12,087		10,12,087		Note 5.3
3	AKRUTI ENTERPRISES	12,59,456		12,59,456		Note 5.2
4	ARTHROMED SOLE PROP MR PARAG SHAH	21,85,639		21,85,639		Note 5.3
5	B S CHEMICALS	19,340		19,340		Note 5.3
6	B S INNOVATIVE PRIVATE LIMITED	20,304		20,304		Note 5.3
7	CEILING PROJECT SYSTEM	84,803		84,803		Note 5.2
8	CHINTAN R. HEGDE	1,09,935		1,09,935		Note 5.2
9	DÉCOR XPERTS	15,26,199		15,26,199		Note 5.2
10	DILIP S KURTADKAR	43,000		43,000		Note 5.3
11	EMPLOYEES PROVIDENT FUND ORGANISATION, REGIONAL OFFICE, KANDIVALI (EAST)	2,49,893		2,49,893		Note 5.3
12	FEDERATION OF INDIA CHAMBERS OF COMMERCE AND INDUSTRY	3,00,000		3,00,000		Note 5.3
13	GAJUWAKA PHARMA SPECIALITIES AND BIOTECHS	4,39,074		4,39,074		Note 5.2
14	HI-TECH SHEET METAL WORKS	47,25,000		47,25,000		Note 5.2
15	KIRTI MODY & ASSOCIATES	80,30,800		80,30,800		Note 5.3
16	M/S SQUARE AUTOMATION PVT LTD	36,45,272		36,45,272		Note 5.3
17	MEHBOOB CONTRACTORS	5,60,000		5,60,000		Note 5.3
18	MS SHANGHVI & ASSOCIATE CONSULTANT PVT LTD	19,61,842		19,61,842		Note 5.3
19	MS SHREYANS CONSTRUCTION (PROP. BHAGWANDAS D VIJAY)	33,99,924		33,99,924		Note 5.3
20	RADIANT ART	49,57,195		49,57,195		Note 5.3
21	RAJESH M KOLAMBEKAR	15,000		15,000		Note 5.3
22	REALM CONSTRUCTION FASTENER	2,91,937		2,91,937		Note 5.3
23	RENA CURE	55,371		55,371		Note 5.3
24	SEVENHILLS FOUNDATION	24,37,331		24,37,331		Note 5.3
25	SHREE SAI INTERIOR	44,32,904		44,32,904		Note 5.2
26	TIRUPATI BALAJI MILK SUPPLIER	62,560		62,560		Note 5.2
27	TRANSAIA BIO-MEDICALS LTD	27,00,000		27,00,000		Note 5.3
28	VIPUL CONSTRUCTION	8,93,931		8,93,931		Note 5.3
29	VIRAJ ELECTRIC CORPORATION	16,46,384		16,46,384		Note 5.3
30	VISAKHA PHARMACEUTICALS	8,09,276		8,09,276		Note 5.2
31	VIJAYA LAXMI SHARMA - M/S SHAIL ENTERPRISES	17,55,439		17,55,439		Note 5.3
32	NIZAMUDDIN ABBASALI	1,20,743		1,20,743		Note 5.2
33	PALAMOOTTIL SANITATION	61,94,956		61,94,956		Note 5.3
34	RAJYOG FIRE SERVICES PVT LTD	13,42,137		13,42,137		Note 5.3
35	ROOTS LANDSCAPE CONSULTANTS	32,77,630		32,77,630		Note 5.2
36	VINAY CONSTRUCTION	8,00,000		8,00,000		Note 5.3
37	N N K & CO, CHARTERED ACCOUNTANTS	2,12,325		2,12,325		Note 5.3
	TOTAL (INR)	6,20,31,987	-	6,20,31,987	-	

NOTES - CREDITORS OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS (FORM F)

Note 5.1: Claim forms with supporting documents received from the claimants are under verification

Note 5.2: The claimants have not submitted their claim in the applicable form as provided under the CIRP Regulations, 2016. The Resolution Professional has communicated such defects to the claimants, with a request to submit the claim in the applicable form. The updated form B from the respective creditors is not received

Note 5.3: The claimants have not submitted their claim in the applicable form as provided under the CIRP Regulations, 2016. The Resolution Professional has communicated such defects to the claimants, with a request to submit the claim in the applicable form. Subsequent to the communication from the Resolution professional updated Form B / Form C has been received and these claims have been not admitted.